

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 61 of 2017

Dated: 10th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Mahabir Jute Mills Ltd.

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pyoli

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-2 to 4

ORDER

Learned counsel for respondent Nos. 2 to 4 seeks three weeks further time to file reply. He may take steps to file the same on or before 01.09.2017 after serving copy on the other side. Rejoinder may be filed two weeks thereafter.

List the matter on **12.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**